

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2538
TO BE ANSWERED ON 13/03/2026

**SCHEMES AND FUND ALLOCATION FOR RURAL DEVELOPMENT IN TAMIL
NADU AND OTHER SOUTHERN STATES**

2538 Shri I.S. Inbadurai:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government has undertaken State-wise assessment of rural development schemes implemented in Tamil Nadu and other southern States, if so, details thereof;
- (b) whether funds allocated under major rural development programmes during last three financial years for Tamil Nadu and southern States have increased or decreased, if so, allocation and utilisation, year-wise;
- (c) whether disparities exist in per-capita rural development funding between southern States and other regions of the country, if so, comparative data thereof; and
- (d) whether allocations under schemes such as VB-GRAM-G, PMAY-Gramin and rural livelihood missions have been fully released to Tamil Nadu and other southern States, if so, details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Ministry of Rural Development (MoRD) is implementing a number of welfare schemes/programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana-Gramin (PMAYG), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY), Rural Self Employment Training Institutes(RSETIs), National Social Assistance Programme (NSAP) and Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for overall development of rural areas of the country, including in Tamil Nadu and other southern States.

The Government periodically reviews the implementation and outcomes of its key rural development programmes. For targeted implementation of the schemes/programmes in the rural areas of the country, MoRD has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Coordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, Programme Review meetings, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time and action is taken on the basis of their findings. The schemes have been brought upon end-to-end transaction-based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Ombudsman are also appointed for attending to any grievances regarding

MGNREGA works. In addition to this, grievance redressal is being given due attention in all schemes of the Rural Development.

(b) & (c): Allocation of funds to the States/UTs is a continuous process. Funds are allocated/released to State Governments taking into account the balance of funds available with the States, submission of requisite documents / utilization certificate as per schematic requirements, ensuring proper utilization of funds already allocated under the schemes and ensuring strict adherence of the schematic guidelines and assessing the actual requirement at the ground level. The funds allocated/released and utilized under major rural development programmes in the State of Tamil Nadu and other southern states i.e; Andhra Pradesh, Karnataka, Kerala, Telangana during last three financial years, wherever maintained/applicable is at **Annexure**.

(d): Under Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-GRAM-G), it is stated that for the financial year 2026-27, a Central share provision of ₹95,692.31 crore has been made for the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin), representing the largest allocation ever for rural employment programme at Budget Estimate Stage. With the inclusion of the corresponding estimated State share, the total programme outlay is likely to exceed ₹1.51 lakh crore, which is expected to significantly accelerate rural transformation, large-scale employment generation and income enhancement in rural areas.

Further, as per Sub-section (4) of Section 22 of the Act, the Central Government shall determine the State-wise normative allocation for each state based on objective parameters as may be prescribed by the Central Government.

Under PMAY-G, the central release to the State of Tamil Nadu and other southern states from the financial year 2022-23 to 2024-25 is as under:-

(Rs. in crore)

S.No	States	2022-23	2023-24	2024-25
		Central release	Central release	Central release
1	Andhra Pradesh	0.00	312.25	113.50
2	Karnataka	214.92	3.61	414.04
3	Kerala	70.29	2.11	66.02
4	Tamil Nadu	2004.39	28.23	167.09
5	Telangana*	0	0	0

*Note: State of Telangana did not implement PMAY-G during this period

Under DAY-NRLM, the central release to the State of Tamil Nadu and other southern states from the financial year 2022-23 to 2025-26(as on 10.03.2026) is as under: -

(Rs. In lakh)

S. No.	States	2022-2023	2023-2024	2024-2025	2025-26(as on 10.03.2026)
		Central Release	Central Release	Central Release	Central Release
1.	Andhra Pradesh	18879.74	6294.25	23076.53	18506.39
2.	Karnataka	24440.36	32857.14	27055.48	22062.99
3.	Kerala	10966.32	10966.32	17872.03	8596.20
4.	Tamil Nadu	38157.33	28618.00	34979.52	29530.15
5.	Telangana	4495.18	0.00	8394.58	13330.68

Annexure referred to in reply parts (b) & (c) of the Rajya Sabha Unstarred Q.No.2538 reg. “Schemes and Fund Allocation for Rural Development in Tamil Nadu And Other Southern States” to be answered on 13.03.2026.

i. MGNREGS

(Rs. in crores)

Total fund released to Southern States during the last three financial year under MGNREGS				
S.No	States	2022-23	2023-24	2024-25
1.	Andhra Pradesh	8008.81	7353.67	7707.21
2.	Karnataka	6218.59	5431.67	5709.90
3.	Kerala	3830.97	3532.57	3136.44
4.	Tamil Nadu	9745.72	12616.53	7585.49
5.	Telangana	2992.21	3520.87	3825.31

ii. PMAY-G

(Rs. in crore)

Details of fund released and utilization in Southern States during last financial three years under PMAY-G							
S.No	States	2022-23		2023-24		2024-25	
		Central release	Utilization	Central release	Utilization	Central release	Utilization
1	Andhra Pradesh	0.00	87.65	312.25	503.66	113.50	90.91
2	Karnataka	214.92	0.00	3.61	468.67	414.04	447.06
3	Kerala	70.29	94.63	2.11	22.86	66.02	125.18
4	Tamil Nadu	2004.39	2290.47	28.23	975.55	167.09	310.84
5	Telangana*	0	0	0	0	0	0

*Note: State of Telangana did not implement PMAY-G during this period

iii. PMGSY

(Rs. in crores)

Details of fund released and expenditure incurred in Southern States during last financial three years under PMGSY							
S.No	States	2022-23		2023-24		2024-25	
		Release	Expenditure (including State Share)	Release	Expenditure (including State Share)	Release	Expenditure (including State Share)
1	Andhra Pradesh	644.13	748.63	140.64	368.03	507.32	370.60
2	Karnataka	720.47	864.71	72.25	404.03	100.58	142.81
3	Kerala	106.76	124.97	54.25	164.95	122.27	249.15
4	Tamil Nadu	613.70	532.36	411.36	777.78	638.66	741.43
5	Telangana	321.43	345.32	296.9625	479.41	132.57	399.90

iv. **DAY-NRLM**

(Rs. in lakh)

Central Allocation to Southern States during the last three financial year under DAY-NRLM				
S.No.	States	2022-2023	2023-2024	2024-2025
1.	Andhra Pradesh	25172.97	25172.97	30768.70
2.	Karnataka	32587.14	32587.14	39830.97
3.	Kerala	14621.75	14621.75	17872.03
4.	Tamil Nadu	38157.33	38157.33	46639.36
5.	Telangana	17980.69	17980.69	21977.64

v. **DDU-GKY**

(Rs. in lakhs)

Funds released to Southern States during the last three financial year under DDU-GKY				
S. No.	States	2022-23	2023-24	2024-25
1.	Andhra Pradesh	0.00	4350.86	1973.00
2.	Karnataka	44.81	22.15	0.00
3.	Kerala	0.00	0.00	0.00
4.	Tamil Nadu	50.86	1876.32	2790.00
5.	Telangana	0.00	0.00	0.00

Source: Records of Rural Skills Division

vi. **RSETI**

(Rs. in lakhs)

Funds released to Southern States during the last three financial year under RSETI				
S. No.	States	2022-23	2023-24	2024-25
1.	Andhra Pradesh	1566.05	1566.05	0.00
2.	Karnataka	2017.36	2265.24	1109.76
3.	Kerala	0.00	1214.90	825.90
4.	Tamil Nadu	1518.84	2735.86	0.00
5.	Telangana	1147.63	0.00	0.00

Source: Records of Rural Skills Division

vii. **NSAP**

(Rs. in Lakhs)

Details of funds allocation/released to Southern States during last three financial years under NSAP				
S. No.	States	2022-23	2023-24	2024-25
1.	Andhra Pradesh	31733.9	40740.8	35449
2.	Karnataka	44657.7	45052.4	11393.1
3.	Kerala	0.00	60213.9	13124.2
4.	Tamil Nadu	57878.9	67595.3	64076.8
5.	Telangana	21644.8	16666.4	0.00

(Rs. in crores)

Details of central share of funds released to Southern States during last three financial years under WDC-PMKSY 2.0				
S. No.	States	2022-23	2023-24	2024-25
1.	Andhra Pradesh	42.11	23.12	34.32
2.	Karnataka	96.96	132	38.12
3.	Kerala	0.00	6.59	10.32
4.	Tamil Nadu	42.84	80.54	23.88
5.	Telangana	38.36	3.68	24.35
